

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **28.03.2025** (FRIDAY)

CHENNAI BENCH (**HYBRID MODE**)

**10:30 AM**

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)

**Note: No Mention will be permitted without prior consent of the other side.**

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 04/2023	Bhagyodayam Company represented by its Administrator Jinan K.R. Vs George Gomez <b>WITH</b>	Mr. Philip Mathew	Mr. B Ashok Shenoy
2.	Comp App (AT) (CH) No. 05/2023	Bhagyodayam Company represented by its Administrator Jinan K.R. Vs Fibin Francis <b>WITH</b>	Mr. Philip Mathew	
3.	Comp App (AT) (CH) No. 06/2023	Bhagyodayam Company represented by its Administrator Jinan K.R. Vs Jude Antony <b>WITH</b>	Mr. Philip Mathew	
4.	Comp App (AT) (CH) No. 07/2023	Bhagyodayam Company represented by its Administrator Jinan K.R. Vs Antony Jaison <b>WITH</b>	Mr. Philip Mathew	Mr. B Ashok Shenoy
5.	Comp App (AT) (CH) No. 12/2023	Bhagyodayam Company represented by its Administrator Jinan K.R. Vs Brightes Stephen <b>WITH</b>	Mr. Philip Mathew	Mr. B Ashok Shenoy
6.	Comp App (AT) (CH) No. 13/2023	Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Liya Clara <b>WITH</b>	Mr. Philip Mathew	Mr. B Ashok Shenoy
7.	Comp App (AT) (CH) No. 14/2023	Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Hyma Joseph <b>WITH</b>	Mr. Philip Mathew	Mr. B Ashok Shenoy

8.	Comp App (AT) (CH) No. 15/2023	Bhagyodayam Company represented by its Administrator Jinan K.R. Vs Mary Francis <b>WITH</b>	Mr. Philip Mathew	Mr. B Ashok Shenoy
9.	Comp App (AT) (CH) No. 16/2023	Bhagyodayam Company represented by its Administrator Jinan K.R. Vs K.C Francis <b>WITH</b>	Mr. Philip Mathew	Mr. B Ashok Shenoy
10.	Comp App (AT) (CH) No. 17/2023	Bhagyodayam Company represented by its Administrator Jinan K.R. Vs Paul P. George <b>WITH</b>	Mr. Philip Mathew	Mr. B Ashok Shenoy
11.	Comp App (AT) (CH) No. 18/2023	Bhagyodayam Company represented by its Administrator Jinan K.R. Vs Nelson Thoris <b>WITH</b>	Mr. Philip Mathew	Mr. B Ashok Shenoy
12.	Comp App (AT) (CH) No. 19/2023	Bhagyodayam Company represented by its Administrator Jinan K.R. Vs Priya Rameshan <b>WITH</b>	Mr. Philip Mathew	Mr. B Ashok Shenoy
13.	Comp App (AT) (CH) No. 20/2023	Bhagyodayam Company represented by its Administrator Jinan K.R. Vs Nixon T. S. <b>WITH</b>	Mr. Philip Mathew	Mr. B Ashok Shenoy
14.	Comp App (AT) (CH) No. 21/2023	Bhagyodayam Company represented by its Administrator Jinan K.R. Vs Oswin Antony <b>WITH</b>	Mr. Philip Mathew	
15.	Comp App (AT) (CH) No. 22/2023	Bhagyodayam Company represented by its Administrator Jinan K.R. Vs Reghunath P.V. <b>WITH</b>	Mr. Philip Mathew	
16.	Comp App (AT) (CH) No. 23/2023	Bhagyodayam Company represented by its Administrator Jinan K.R. Vs Soy Manuel Mendez <b>WITH</b>	Mr. Philip Mathew	Mr. B Ashok Shenoy

17.	Comp App (AT) (CH) No. 24/2023	Bhagyodayam Company represented by its Administrator Jinan K.R. Vs Vijesh V. C. <b>WITH</b>	Mr. Philip Mathew	Mr. B Ashok Shenoy
18.	Comp App (AT) (CH) No. 25/2023	Bhagyodayam Company represented by its Administrator Jinan K.R. Vs William James	Mr. Philip Mathew	Mr. B Ashok Shenoy
19.	Comp App (AT) (CH) (Ins) No. 36/2024 For Stay IA No. 106 & 779/2024 For Exemption IA No. 107/2024	RBL Bank Ltd. Vs Sical Logistics Ltd. & 21 Ors.  <b>WITH</b>	Ms. Pavitra Venkateswaran	Mr. Aditya Reddy- R1 Mr. Pradeep Joy- R2 Mr. Rama Subramaniam Raja R3 Mr. N Somasundar R10 Mr.H Arunachalam R21
20.	Comp App (AT) (CH) (Ins) No. 37/2024 For Stay IA No. 109 & 778/2024	RBL Bank Ltd. Vs Sical Logistics Ltd. & 3 Ors	Ms. Pavitra Venkateswaran	Mr. Aditya Reddy R1, R2 Mr.Rama Subramaniam Raja R3 Mr. Pradeep Joy- R4

#### For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21.	Comp App (AT) (CH) No. 33/2025 For Stay IA No. 484/2025	Vettathunadu Rehabilitation Centre Pvt. Ltd & Anr. Vs Dr. Hyderali Kalliyath & 7 Ors.	Mr. Sukumar Nainan Oommen	
22.	Comp App (AT) (CH) No. 26/2025 For Stay IA No. 430/2025 For Direction IA No. 431/2025 For Additional Docs. IA No. 432 & 483/2025	Kandimalla Bhaskar Vs Amaravathi Textiles Pvt Ltd & 32 Ors.	Mr. Anant Merathia	

#### For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23.	IA No. 387/2025 (For Additional Docs.) in TA (AT) No. 168/2021 (Comp App (AT) (Ins) No. 145/2020 For Exemption IA No. 361/2020)	Vision Millennium Exports Pvt. Ltd. Vs Edelweiss Rural & Corporate Services Ltd.	Mr. Pranay Sohini	Mr. VV Sivakumar

24.	IA No. 500/2023 (To implead) in Comp App (AT) (CH) (Ins) No. 142/2023 For Stay IA No. 475/2023	P Radhakumari Suspended Director & Shareholder of Uthara Fashion Knitwear Ltd. Vs Omkara Assets Reconstruction Pvt. Ltd. & Anr.	Ms. N Varsha	Mr. T Ravichandran R1
25.	Comp App (AT) (CH) (Ins) No. 151/2024 For Stay IA No. 402/2024 For Exemption IA No. 401/2024	Swan LNG Pvt. Ltd. Vs Krishna Komaravolu, RP of Mantovani Di Dharti Pvt. Ltd. & 4 Ors.	Mr. Kumar Anurag Singh	Mr. P Ramesh Babu R1
26.	Comp App (AT) (CH) (Ins) No. 322/2024 For Stay IA No. 853/2024	Jammu And Kashmir Bank Ltd. Vs Subodh Kumar Agrawal, RP & Chairperson of Steering Committee of Golden Jubilee Hotels Pvt. Ltd.	Mr. VV Sivakumar	
27.	IA No. 134/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 37/2025 To dispense with IA No. 133/2025 For Stay IA No. 135/2025	Matrix Partners India Investment Holdings LLC & Anr. Vs Vistra ITCL (India) Ltd. & 3 Ors.	Mr. P Giridharan	Mr. Abhijit Atur- R1 Mr. C Vigneswaran- R2 R3

#### For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
28.	Restoration (AT) No. 03/2025 in Comp App (AT) (CH) (Ins) No. 68/2023 Delay in refiling IA No. 236 & 474/2025	Kamal Babbar Vs KN Rajkumar & 10 Ors.	Ms. Rubina Q	

#### For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
29.	Comp App (AT) (CH) (Ins) No. 215/2024 For Stay IA No. 575/2024 For Additional docs. IA No. 759/2024	Syama Sinu Vs The South Indian Bank Ltd. & Anr.	Mr. Veerabathran Prasanth M	Mr. Akhil Suresh- R2
30.	Comp App (AT) (CH) (Ins) No. 29/2023	Ebenezar Inbaraj, Monitoring Professional of Regen Powertech Pvt. Ltd. Vs Madhusudhan Khemka & 2 Ors.	Mr. Surya Teja Nalla	Ms. J Parimalam-R1 & R2 Ms. Inthu Karunakaran R3

31.	Comp App (AT) (CH) No. 69/2023 For Stay IA No. 897/2023	Amit Sanghi & 2 Ors. Vs Sanghi Textiles Pvt. Ltd. & 10 Ors.	Mr. Y Suryanarayana	Mr. Sriram Venkatavaradan R2 Mr. Yogesh Kumar Jagia R3 Mr. Sharad Sanghi R10 & R11
32.	Comp App (AT) (CH) No. 65/2024 For Directions IA No. 973/2024	Amit Sanghi & 2 Ors. Vs Sanghi Textiles Pvt. Ltd. & 11 Ors.	Mr. Y Suryanarayana	Mr. Sriram Venkatavaradan R2 Mr. Yogesh Kumar Jagia- R3 Mr. Sharad Sanghi R10 & R11
33.	Comp App (AT) (CH) No. 39/2024 For Urgent Hearing IA No. 696/2024 For Stay IA No. 697/2024	S P Velumani & Anr. Vs Magnum Spinning Mills India Pvt Ltd & 6 Ors.	Ms. S Manjula Devi	Mr. R Vidhya Shankar R1-R7
34.	Comp App (AT) (CH) (Ins) No. 424/2024 For Stay IA No.1152/2024	The Executive Engineer Electricity Department Karaikal & Anr. Vs A. Subathira & 2 Ors	Mr. Ramasamy Meyyappan	Mr. MS Viswanathan R1 R2 Mr. V Manivannan- R3
35.	Comp App (AT) (CH) (Ins) No. 461/2024 For Stay IA No. 1259/2024	Anurag Kumar Sinha Erstwhile RP of the Corporate Debtor Vs PPS Enviro Power Pvt. Ltd. Rep by its Liquidator, K. Vatsa Kumar & 3 Ors.	Mr. Vikram P Jain	Mr. B Dhanaraj- R1 Mr. Machar Rao- R4

#### For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
36.	TA (AT) No. 267/2021 (Comp App (AT) No. 41/2020)	M. Gopal Vs Ganga Reddy & 2 Ors.	Mr. MVV Ramana	
37.	Comp App (AT) (CH) (Ins) No. 314/2021 For Stay IA No. 657/2021	Harihara Sivasubramaniam Vs G.V. Ravikumar Liquidator of Tiruppur Surya Textiles Pvt. Ltd. <b>WITH</b>	King & Partridge	Mr. B Ramana Kumar
38.	Comp App (AT) (CH) (Ins) No. 315/2021 For Stay IA No. 658/2021	Tiruppur Suryaprabha Group Trust, Rep by Harihara Sivasubramaniam Vs G.V. Ravikumar Liquidator of Tiruppur Surya Textiles Pvt. Ltd	King & Partridge	Mr. B Ramana Kumar
39.	Comp App (AT) (CH) No. 56/2022	Eldorado Avenues Pvt. Ltd Vs Rege Engredea Pvt. Ltd. & 3 Ors.	Mr.Y Suryanarayana	Mr. Aashish Jain Lunia- R1-R3
40.	Comp App (AT) (CH) (Ins) No. 309/2022 For Stay IA No. 708/2022	Prakasan V & 10 Ors Vs Ravindra Chaturvedi, Liquidator of Excel Glasses Ltd.	Mr. Shivshankar R Panicker	Mr. Varun Venkatesan

41.	Comp App (AT) (CH) (Ins) No. 395/2022 For Stay IA No. 943/2022 To Adv. Hg. IA No. 1100/2022	Naveen Kumar Moparthy, Member of the Suspended Board Fastlane Information Technologies Pvt Ltd Vs Ingram Micro India Pvt. Ltd. & Anr	Mr.Y Suryanarayana	Mr.R Imayavaramban- R1 Ms. MS Mano Ranjani R2
42.	Comp App (AT) (CH) (Ins) No. 59/2023 Leave to file IA No. 216/2023 To dispense with IA No. 217/2023 For Stay IA No. 218/2023 Urgent Hearing IA No. 219/2023	SMS Foundation & Investment LLP Rep by its Designated Partner Manish Kumar B Shah Vs J John Ohilvi, RP of Harsha Exito Engineering Pvt. Ltd & 2 Ors	Mr. K Gaurav Kumar, CS	Mr. T Dhanasekaran
43.	Comp App (AT) (CH) (Ins) No. 173/2023 To dispense with IA No.557/2023 For Stay IA No.556/2023	Sunbeam Structurals Pvt. Ltd. Vs Sachin Srinivas Bhattad, RP of G K Industrial Park Pvt. Ltd. & 3 Ors. <b>WITH</b>	Mr. Jayanth Viswanathan, PCS	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3 Mr. Anirudh Krishnan R4
44.	Comp App (AT) (CH) (Ins) No. 174/2023 For Stay IA No.558/2023 For Exemption IA No.559/2023	KG Muralidharan Vs Sachin Shrinivas Bhattad, RP of G K Industrial Park Pvt. Ltd. & 3 Ors. <b>WITH</b>	Mr. Avinash Krishnan Ravi	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3 Mr. Anirudh Krishnan R4
45.	Comp App (AT) (CH) (Ins) No. 175/2023 For Stay IA No.567/2023 For Exemption IA No.566/2023 For Additional docs IA No. 565/2023	Sachin Srinivas Bhattad, Erstwhile RP, G K Industrial Park Pvt. Ltd. Vs Edelweiss Asset Reconstruction Company Ltd & 2 Ors. <b>WITH</b>	Mr. Raj Kumar Jhabakh	Mr. Bhagavath Krishnan- R1 Ms. Elamathi- R2 Mr. Anirudh Krishnan R3
46.	Comp App (AT) (CH) (Ins) No. 211/2023 For Exemption IA No. 701/2023	Premier Chennai Properties Limited Vs Sachin Shrinivas Bhattad & Anr. <b>WITH</b>	Mr. Anirudh Krishnan	Mr. P Raj Kumar Jhabakh- R1
47.	Comp App (AT) (CH) (Ins) No. 263/2023 For Exemption IA No. 824/2023	Premier Chennai Properties Limited Vs Sachin Srinivas Bhattad, RP & 2 Ors	Mr. Anirudh Krishnan	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3
48.	Comp App (AT) (CH) (Ins) No. 210/2023 For Stay IA No. 699/2023 To Vacate Stay IA No. 1166/2023	Attluru Sreenivasulu Reddy Suspended Director of KLSR Infratech Limited Vs AS Met Corp Pvt. Ltd. & Anr.	Mr. Mayan H Jain	Mr. Sriram Venkatavaradan R1 Mr. Chandramouli Prabhakar- R2
49.	Comp App (AT) (CH) (Ins) No. 64/2024 For Urgent Hearing IA No. 191/2024	Sri Venkatesa Fabrics Ltd. Rep by its Managing Director GR Harshavardhan Vs Behin Gnanaraj, Proprietor of B COTS	Mr. R Vidhya Shankar	Mr. G Vairava Subramanian

**02.00 PM**

**In the Court of Hon'ble Mr. Justice Yogesh Khanna, Member (Judicial)  
Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing

<b>S.No.</b>	<b>Case No.</b>	<b>Name of the Parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp App (AT) (CH) (Ins) No. 62/2023 For Exemption IA No. 227 & 228/2023 For Stay IA No. 229/2023 Additional docs. IA No. 269/2023 For Directions IA No. 403/2024	Park Energy Pvt. Ltd. Vs State Bank of India & Anr.	Mr. Dhananjaya Sud	Mr. Pranava Charan- R1 Mr. Ramakant Rai- R2

#### **INSTRUCTIONS FOR SMOOTH VC HEARINGS**

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "**Mentioning-Name**".
3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:  
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:  
**VC Support** – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan  
(044-28880500), or through email on **e-mail ID:** [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

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**By the order of Hon'ble Member (Judicial)**

**Chennai Bench**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)